

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 153/2016
RT CP (CAA) No. 111/Chd/CHD/2017**

In the matter of scheme of amalgamation between:

AKJ Portfolios Pvt. Ltd. & othersPetitioners/Transferor Cos.

AND

Essix Biosciences Ltd.Petitioner/Transferee Co.

Present: - Mr. Atul V. Sood and Mr. Vikas Garg, Advocates for the
petitioner-companies.

Mr. D.K. Singh, Official Liquidator, Chandigarh on behalf of
Regional Director.

The counsel for the petitioner submits that report from the
Regional Director is yet to be received. The matter is adjourned to
14.07.2017. The Official Liquidator shall file the report of Regional
Director by the next date with copy advance to the counsel opposite.

— Sd/ —
(Justice R.P. Nagrath)
Member (Judicial)

May 24, 2017

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